



CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH
KOLKATA

OA. 350/1534/2019

Date of order: 04.01.2021

Present :Hon'ble Ms. Bidisha Banerjee, Judicial Member
Hon'ble Mr. Tarun Shridhar, Administrative Member

Chandra Nath Das
Vs.
Eastern Railway

For the Applicant : None

For the Respondents : Mr. D. Nandi, Counsel

O R D E R (Oral)

Per Ms. Bidisha Banerjee, JM:

None appeared on behalf of the applicant despite repeated calls.

2. Therefore, it seems that the applicant has lost interest to pursue the matter further.

3. Accordingly, the OA is dismissed for default invoking Rule 15(1) of CAT (Procedure) Rules, 1987.



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(Tarun Shridhar)
Member (A)

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(Bidisha Banerjee)
Member (J)